GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4482 ANSWERED ON:17.04.2001 SURVEY OF TWO TALUKAS GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a proposal for taking up a pilot project of resurvey in two talukas was submitted by the Government of Karnataka on 15.9.1998:
- (b) if so, the details thereof;
- (c) whether a revised proposal was forwarded to the Government for release of amount of Rs. 12.15 crore;
- (d) if so, whether the amount has been released;
- (e) if so, the details thereof;
- (f) if not, the reasons for delay; and
- (g) the time by which the funds are likely to be released to the State?

Answer

MINSTER OF STATE FOR RURAL DEVELOPMENT (PROF. RITA VERMA)

- (a) Yes, Sir.
- (b) The Technical Committee constituted under the Centrally Sponsored Scheme for Strengthening of Revenue Administration and Updating of Land Records had considered the proposal of the State Government of Karnataka for a project costing Rs. 23.80 crores for undertaking resurvey of two talukas. The proposal included, inter alia, the purchase of modern survey equipments at a total cost of Rs. 15.12 crores. The Project was expected to becompleted within 9 months. It was decided in the meeting that the State Government would revise the proposal spreading it over the remaining period of the 9th Plan and submit the same to this Ministry for consideration.
- (c) Yes, Sir.
- (d)- (g) The proposal of the State Government of Karnataka for undertaking a Pilot Project of re-survey in one Taluk to be completed in one year with a total cost of Rs. 12.15 crore was considered by the Technical Committee under Strengthening of Revenue Administration and Updating of Land Records (SRA & ULR) in its meeting held on 10.8.2000. The Committee approved the Pilo Project in principle but it was decided that before the Pilot Project was sanctioned the State Government should submit a detailed Action Plan for taking up re-survey work in a phased manner in the entire State with the total requirement of funds. The Action Plan is still awaited from the State Government.